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NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/70/2016

NAME OF THE PETITIONER(S)

: M.S.D. Chandrasekar Raja

NAME OF THE RESPONDENT(S)

: M/s Jayabharath Textiles Private Ltd and another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Jul Saivihoni

In Kumar Pal Cholre

Counsel Plu

M. v.P. SaiviL

2 THRIY AMBAK

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ORDER

Counsels representing both the parties are present. During the course of arguments, it appeared that the dispute is between the som and the father and looking to the nature of the reliefs prayed for, the Bench felt that there is a requirement of presence of both the parties in order to determine the real issue and to sort out the dispute to end the matter complained of. Therefore, both the counsels are directed to cause appearance of the parties before this Bench for exploring the possibilities of concluding the proceedings. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)